

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS
LOK SABHA
UNSTARRED QUESTION NO. 457 TO BE ANSWERED ON: 21.07.2023

Supply of chemical fertilizers in Chhattisgarh

457: SHRI SANTOSH PANDEY:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the quantum of chemical fertilizers supplied to the state of Chhattisgarh by the Union Government during the last three years, year-wise;
- (b) whether subsidy is provided on urea, DAP along with other chemical fertilizers;
- (c) if so, the details thereof; and
- (d) whether utilization certificate has been furnished by the state of Chhattisgarh in respect of chemical fertilizers provided by the Union Government?

ANSWER

MINISTER OF STATE FOR CHEMICALS AND FERTILIZERS
(SHRI BHAGWANTH KHUBA)

(a): The quantum of chemical fertilizers (Urea, DAP, MOP and NPK) supplied to the State of Chhattisgarh by the Government of India during the last three years is given as per **Annexure – A**.

(b) & (c): Yes, Sir. Subsidy is provided to DAP and other P&K fertilizers by Government of India under NBS scheme. The details of latest subsidy rates applicable for Kharif 2023 season (from 01/04/2023 to 30/09/2023) is enclosed as per **Annexure - B**.

Further, Urea is provided to the farmers at a statutorily notified Maximum Retail Price (MRP). The MRP of 45 kg bag of urea is Rs.242 per bag (exclusive of charges towards neem coating and taxes as applicable). The difference between the delivered cost of urea at farm gate and net market realization by the urea units is given as subsidy to the urea manufacturer/importer by the Government of India. Accordingly, all farmers are being supplied urea at the subsidized rates.

(d): As per the information provided by the State Government of Chhattisgarh, no utilization certificate has been issued by the state of Chhattisgarh. However, National Fertilizers Limited (Lead Fertilizer Supplier) compiles the actual supply made by the fertilizer companies in the state on monthly basis and submits the statement to the Directorate of Agriculture, licensing authority (Additional Director of Agriculture). Further, Additional Director of Agriculture duly sign and seal the statement and keeps it for record after verification and use the data to generate the B1/B2 certificate as and when applied by the fertilizer companies.

CHHATTISGARH				
<Figures in LMT>				
PRODUCT-WISE & YEAR-WISE SUPPLY				
YEAR	UREA	DAP	MOP	NPKS
2020-21	11.08	5.42	1.52	1.72
2021-22	9.66	3.69	1.09	1.46
2022-23	10.57	4.68	0.77	1.63

No. 23011/1/2023-P&K
Government of India
Department of Fertilizers

Shastri Bhawan, New Delhi.
Dated 18th May, 2023

OFFICE MEMORANDUM

Subject: Nutrient Based Subsidy (NBS) rates for Phosphatic and Potassic (P&K) fertilizers for Kharif 2023-24 (from 1st April 2023 upto 30th September 2023) under NBS Scheme.

The undersigned is directed to convey that per kg subsidy on nutrients, namely Nitrogen (N), Phosphate (P), Potash (K) and Sulphur (S) contained in P&K fertilizers covered under the NBS Policy for Kharif 2023, applicable w.e.f. 01.04.2023 to 30.09.2023, shall be as under:

S. No	Nutrients	NBS (Rs. per Kg of Nutrient)
1	N	76.49
2	P	41.03
3	K	15.91
4	S	2.80

2. Product-wise subsidy on various grades of P&K fertilizers covered under FCO and NBS Scheme for 2023-24, applicable from 01.04.2023 to 30.09.2023, shall be as under:-

S. No.	Name of Fertilizers	NBS Rates(in Rs./ MT)
1	DAP 18-46-0-0	32641
2	MOP 0-0-60-0	9547
3	SSP 0-16-0-11	6872
4	NPS 20-20-0-13	23868
5	NPK 10-26-26-0	22453
6	NP 20-20-0-0	23504
7	NPK 15-15-15	20015
8	NP 24-24-0-0	28205
9	AS 20.5-0-0-23	16325
10	NP 28-28-0-0	32906
11	NPK 17-17-17	22683
12	NPK 19-19-19	25352

13	NPK 16-16-16-0	21349
14	NPS 16-20-0-13	20808
15	NPK 14-35-14	27296
16	NPS 24-24-0-8	28429
17	MAP 11-52-0-0	29748
18	TSP 0-46-0-0	18872
19	NPK 12-32-16	24854
20	NPK 14-28-14	24424
21	NPKS 15-15-15-09	20267
22	NP 14-28-0-0	22197
23	NPK 8-21-21***	18077
24	NPK 9-24-24***	20550
25	PDM (0:0:14.5:0)	2307

*** Fortified fertilizer grades as defined in Fertilizer Control Order, 1985.

3. Any variant of the subsidized P&K fertilizers covered under NBS Scheme and are fortified/ coated with Boron and Zinc, as provided for under FCO, will continue to be eligible for subsidy. Such fortified/ coated grades of fertilizers will attract an additional per MT subsidy to encourage their application along with primary nutrients as per the rates mentioned below:

S.No	Nutrients for fortification per FCO	for as	Additional subsidy for fortified/ coated fertilizers over and above the rates indicated in para 2 above (Rs/MT)
1	Boron (B)		300
2	Zinc (Zn)		500

4. In order to examine the reasonableness of MRPs of P&K fertilizers, the fertilizer companies will continue to submit the certified cost data as per the extant guidelines of reasonableness of MRP of P&K fertilizers. The fertilizer companies will also report MRP of P&K fertilizers regularly to DOF. The profit earned above the reasonable profit will be treated as unreasonable and will be recovered from the subsidy bills of such companies.

5. The P&K fertilizer companies will ensure that the MRP of various grades of P&K fertilizers be maintained in accordance with the subsidy rates as notified and sell through their retailers accordingly.

6. The fertilizer companies are required to print Maximum Retail Price (MRP) along with applicable subsidy per bag and per kg on the fertilizer bags clearly. Any sale above the printed MRP will be punishable under the Essential Commodities Act, 1955.

7. The distribution and movement of fertilizers along with import of finished fertilizers, fertilizer inputs and production by indigenous units will continue to be monitored through the online web based "Integrated Fertilizer Monitoring System (iFMS)".
8. Manufacturers/Marketers/Importers of P&K fertilizers, including manufacturers of SSP, are required to ensure that fertilizers are transported up to the retail point on Freight on Road (F.O.R.) delivery basis.
9. There would be no separate subsidy on sale of customized fertilizers and mixture fertilizers.
10. The payment of subsidy to the manufacturers/importers of P&K fertilizers shall be released as per the procedure and terms & conditions mentioned in the Department Notification No. D(FA)/ CCEA/2011 dated 25.10.2012 and D(FA)/2016/DBT dated 17.03.2017, as amended from time to time.
11. This issues with the approval of the Competent Authority.
12. Hindi version will follow.

Sd/-
(Dr. Tina Soni)
Director
Tel: 23386398

To,

1. Secretary (Expenditure), Department of Expenditure, North Block, New Delhi.
2. Secretary (Agriculture), DA&FW, Krishi Bhawan, New Delhi.
3. CEO (NITI Aayog), Yojana Bhawan, New Delhi.
4. Additional Secretary, Prime Minister's Office, South Block, New Delhi.
5. Additional Secretary (Cabinet), Cabinet Secretariat, Rashtrapati Bhawan, New Delhi.
6. Joint Secretary (INM), DA&FW, Krishi Bhawan, New Delhi.
7. Joint Secretary (PF-II), Department of Expenditure, North Block, New Delhi.
8. Additional Secretary (NA), Department of Fertilizers, New Delhi.
9. AS&FA, Department of Fertilizers, New Delhi.
10. Executive Director, FICC, Department of Fertilizers, New Delhi.
11. Chief Controller of Accounts, Department of Fertilizers, New Delhi.
12. Director (Finance)/Director (Budget), Department of Fertilizers, New Delhi.

13. Director, Prime Minister's Office, South Block, New Delhi.
14. Director (Movement), Department of Fertilizers, New Delhi.
15. Director (Fertilizer Subsidy), Department of Fertilizers, New Delhi.
16. Senior Technical Director, NIC, Department of Fertilizers– To upload on website and other digital platforms
17. Director General, FAI, New Delhi.
18. All Urea Manufacturers and P&K Fertilizer Manufacturers & Importers.

Copy to:

1. Chief Secretaries of the State Governments/ UTs.
2. Commissioners/Directors, Commissionerate/Directorate of Agriculture of the State Governments/ Uts.

Copy also to:

1. PS to Hon'ble Minister (C&F).
2. PS to Hon'ble MOS (C&F).
3. PS to Secretary (Fertilizers).
4. AD (OL), Hindi Cell, Department of Fertilizers – For translation in Hindi.
5. SO(IT), Department of Fertilizers- For uploading the same on the Department's website.
6. Guard File.
